

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 1337
TO BE ANSWERED ON 27.07.2026**

ATAL BEEMIT VYAKTI KALYAN YOJANA

1337. SHRI BIPLAB KUMAR DEB:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the current status of implementation of the Atal Beemit Vyakti Kalyan Yojana, including the number of beneficiaries and amount disbursed thereunder during the last three years in the country, particularly in the State of Tripura;**
- (b) the details of the eligibility criteria and duration of unemployment assistance provided under the said scheme;**
- (c) the steps taken by the Government to streamline claim processing and ensure timely disbursement of benefits; and**
- (d) whether the Government proposes to revise benefit rates or expand coverage under the scheme and if so, the details thereof?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a): Employees' State Insurance Corporation (ESIC) has approved extension of the Atal Beemit Vyakti Kalyan Yojana (ABVKY) from 01.07.2026 to 30.06.2027.

The details of the number of beneficiaries and amount disbursed during the last three years in the country and in State of Tripura are at Annexure.

(b): The eligibility criteria to avail benefit under the Atal Beemit Vyakti Kalyan Yojana (ABVKY) is as under:

(i) The insured person must be in insurable employment for a minimum period of 12 months immediately before his/her unemployment and should have contributed for not less than 78 days in one completed contribution period in 12 months immediately preceding to unemployment.

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(ii) The unemployment must not arise from misconduct, during lock out, superannuation, or convicted for false statement under the provision of ESI Act, 1948.

(c): Several steps to expedite the settlement of claim under the scheme have been taken. These include online submission and processing of the claims, direct benefit transfer (DBT) to the bank accounts of beneficiaries and regular monitoring of claim settlement to ensure timely disbursement of benefits.

(d): At present, there is no proposal under consideration to revise the benefit rates or expand the coverage under the Atal Beemit Vyakti Kalyan Yojana (ABVKY).

ANNEXURE**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 1337 FOR 27.07.2026 BY SHRI BIPLAB KUMAR DEB REGARDING ATAL BEEMIT VYAKTI KALYAN YOJANA.**

Details of expenditure made to beneficiaries under the Atal Beemit Vyakti Kalyan Yojana during 2023-24 to 2025-26

	All India data		Data of State of Tripura	
Years	No of Beneficiaries	Amount disbursed (In Rs.)	No of Beneficiaries	Amount Disbursed In Rs.
2023-24	688	1,01,87,728	0	0
2024-25	1,978	2,72,08,672	0	0
2025-26	1,406	1,52,20,915	01	8,276

(Source: ESIC Hqrs.)
